

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER : TCP/27/2016 PETITION NUMBER NAME OF THE PETITIONER(S) : S. Padma and Another : Marutham Farms Pvt Ltd and 3 others NAME OF THE RESPONDENT(S) : 397/398 UNDER SECTION **SIGNATURE** S.No. NAME (IN CAPITAL) DESIGNATION REPRESENTATION BY WHOM Counter Nov Retitioner = . DALAKUMAN Ren de Ry Council for R, to Ry 2. Alagu Goutham. M

## **ORDER**

Counsel for Petitioner present. Counsel for R1 to R4 and R5 present. Counsel for Respondents are directed to file counter to the amended CP filed by the Petitioner. Put up on 15.12.2017 at 10.30 A.M.

MEMBER (JUDICIAL)

ghk